

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 117
(IB)-2406/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Mrs. Dinit Mehta	...	Applicant
Vs		
Bliss Inns Pvt. Ltd.	...	Respondent

Order delivered on 10.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Anish Gupta, Adv. Ms. Sonia, AR Mr. Gaurav Arora, Adv.
For the Respondent	: Mr. Manoj Kumar, Adv.

ORDER

List for arguments before regular Bench on 28.02.2020.

**SD/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali